

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/21187/2024 BLAPL/7547/2024	BABUL @ SANGRAM MALLIK VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	MAHANGA /39 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000094/2024
2	D-BLAPL/21295/2024 BLAPL/7548/2024	B. TIRUMALA VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000058/2024
3	D-BLAPL/21486/2024 BLAPL/7549/2024	JITU @ JITENDRA SAHU VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	ANGUL SADAR PS /568 /2021 A.D.J.,ANGUL(Anugul) CT/0000079/2022
4	D-BLAPL/21487/2024 BLAPL/7550/2024	BIBHUTI SAHU VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	ANGUL SADAR PS /568 /2021 A.D.J.,ANGUL(Anugul) CT/0000079/2022
5	D-BLAPL/21604/2024 BLAPL/7551/2024	JITENDRA KUMAR MISHRA VS STATE OF ODISHA	SURYAKANTA DASH VS	/ /0 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000047/2024
6	D-BLAPL/21606/2024 BLAPL/7552/2024	ADARSH CHOUHAN VS STATE OF ODISHA	SURYAKANTA DASH VS	/ /0 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000049/2024
7	D-BLAPL/21703/2024 BLAPL/7553/2024	RAJ KISHORE SAHOO@RAJ KISHOR SAHOO VS NARCOTICS CONTROL BUREAU BHUBANESWAR ZONAL UNIT	BIKRAM KESHARI RAJ VS	NCB BHUBANESWAR /1 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000015/2024
8	D-BLAPL/22024/2024 BLAPL/7554/2024	BANMALI BAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPL.JUDGE PATNAGARH(Balangir) 2(A)CC/0000002/2024
9	D-BLAPL/22093/2024 BLAPL/7555/2024	MANOJ KUMAR PANDEY VS STATE OF ODISHA	BHABANI PRASAD MOHANTY VS	/ /0 J.M.F.C.,ROURKELA(Sundargarh) 2(C)CC/0000027/2022
10	D-BLAPL/22128/2024 BLAPL/7556/2024	SAROJ KUMAR DAS @ BISHAL DAS VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	KEONJHAR TOWN /363 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0001245/2024
11	D-BLAPL/21078/2024 BLAPL/7557/2024	SURESH SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	/ /0 SPL.JUDGE,ANGUL(Anugul) Spl/0000013/2024

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12	D-BLAPL/21607/2024 BLAPL/7558/2024	ROHITA BEHERA @ LANDA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	ATHAMALLIK /131 /2023 SPECIAL JUDGE ATHMALLIK(Anugul) Spl/000011/2023
13	D-BLAPL/21836/2024 BLAPL/7559/2024	ASHOK KUMAR PANIGRAHY @ ASHOK KUMAR PANIGRAHI VS STATE OF ODISHA	PRONOY MOHANTY VS	PURUSHOTTAMPUR /314 /2022 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P GR/0000294/2022
14	D-BLAPL/21982/2024 BLAPL/7560/2024	BANMALI BAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 SPL.JUDGE PATNAGARH(Balangir) 2(A)CC/000003/2024
15	D-BLAPL/22136/2024 BLAPL/7561/2024	SANJAY NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000374/2024
16	D-BLAPL/20145/2024 BLAPL/7562/2024	UMESH ROUT VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KHARIAR /424 /2023 DIST.& SESSIONS JUDGE,NAWAPARA(O ST/0000026/2024
17	D-BLAPL/20689/2024 BLAPL/7563/2024	JAYANTI THAPA @ JAYANTEE THAPA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SINDHIKELA PS /290 /2023 ADDL.SESSIONS JUDGE,KANTABANJI(O SC/0000018/2024
18	D-BLAPL/21265/2024 BLAPL/7564/2024	BIKASH KUMAR YADAV VS STATE OF ODISHA	BIDYADHAR PANDA VS	//0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000089/2024
19	D-BLAPL/21337/2024 BLAPL/7565/2024	KHIROD @ KHIROD MAJHI VS STATE OF ODISHA	KIRTAN DANG VS	TITILAGARH /344 /2023 A.D.J.,TITILAGARH(Balangir) ST/0000024/2024
20	D-BLAPL/21733/2024 BLAPL/7566/2024	SANTI LATA PATTNAIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	HIRAKUD /61 /2017 A.D.J.,SAMBALPUR(Sambalpur) TR/0000033/2017
21	D-BLAPL/21429/2024 BLAPL/7567/2024	FAKIRA SAHOO VS STATE OF ODISHA	NABA KISHORE GURU VS	NIHALPRASAD /259 /2023 JMFC, GONDIA(Dhenkanal) GR/0000600/2023
22	D-BLAPL/22175/2024 BLAPL/7568/2024	SAMIR BISWAL VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	//0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000077/2024
23	D-BLAPL/21852/2024	KHAGAPATI @ KHAGASWAR ADARI	PRASANTA KUMAR NANDA	MALKANGIRI /2 /2023

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	BLAPL/7569/2024	VS STATE OF ODISHA	VS	A.D.J.,MALKANGIRI(Malkangiri) CT/0000085/2023
24	D-BLAPL/21883/2024 BLAPL/7570/2024	DIPU KUMAR KALASI @ DEEPAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh
25	D-BLAPL/22085/2024 BLAPL/7571/2024	JASUA GAMANGO VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TR/0000030/2024 ADVA /63 /2021 A.D.J.,PARALAKHEMUNDI(Gajapati)
26	D-BLAPL/22188/2024 BLAPL/7572/2024	BISWAJIT MOHAPATRA VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	ST/0000057/2021 SECTOR-3 /97 /2023 S.D.J.M.,PANPOSH(Sundargarh)
27	D-BLAPL/22224/2024 BLAPL/7573/2024	AJIT NAIK VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	GR/0001398/2023 MAHILA P.S. BUXIBAZAR /76 /2024 SPECIAL COURT,CUTTACK(Cuttack)
28	D-BLAPL/18986/2024 BLAPL/7574/2024	BADAL GOUDA VS STATE OF ODISHA	MANOJ PATTNAIK VS	Spl/0000096/2024 SURADA /88 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Gan
29	D-BLAPL/22288/2024 BLAPL/7575/2024	RAKESH ORAM VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	Spl/0000033/2023 THELKOLOI PS /132 /2024 SPL.JUDGE SAMBALPUR(Sambalpur)
30	D-BLAPL/20433/2024 BLAPL/7576/2024	RAJU @ RAJENDRA PARIDA VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	TR/0000061/2024 HINDOL /168 /2024 S.D.J.M.,HINDOL(Dhenkanal)
31	D-BLAPL/22290/2024 BLAPL/7577/2024	GHASIANI BODONAIK @ BADANAYAK @ BADANAIK VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	GR/0000507/2024 //0 SPECIAL JUDGE,JEYPORE(Koraput)
32	D-BLAPL/21056/2024 BLAPL/7578/2024	ASLAM KHAN VS STATE OF ODISHA	UMESH CHANDRA DORA VS	TR/0000019/2024 KONARK /30 /2024 J.M.F.C.,KONARK(Puri)
33	D-BLAPL/22164/2024 BLAPL/7579/2024	PRAKASH PRADHAN VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	GR/0000118/2024 MANAMUNDA /162 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE
34	D-CMAPL/27814/2024 CMAPL/209/2024	CHUN BAHADUR GURUNG VS STATE OF ODISHA	ADV VS	Spl/0000160/2023 // ()

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35	D-CMP/31800/2024 CMP/811/2024	STATE OF ODISHA KANHU CHARAN SAHU VS HADU SAHU	SANJAY KUMAR PRADHAN VS	// // CIVIL JUDGE (JR.DIV.),HINJILICUT(Ganjam) CS/0000006/2021
36	D-CMP/31887/2024 CMP/812/2024	SHANTILATA JENA VS RAMA JENA	SUKANTA KUMAR NAYAK (2) VS	// DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) Fao/0000018/2023
37	D-CMP/32239/2024 CMP/813/2024	ISWAR SAHOO VS ESTATE OFFICER CUM PROJECT OFFICER, BALANDA	DEBADATTA MOHANTY VS	// DISTRICT AND SESSIONS JUDGE,ANGUL Fao/0000007/2023
38	D-CMP/32097/2024 CMP/814/2024	T.RAMESH VS GADAL SAMIAMMA	ANUPAM DASH VS	// CIVIL JUDGE (SD),CHATRAPUR(Ganjam) CS/0000002/2023
39	D-CMP/30669/2024 CMP/815/2024	ABHIJIT MISHRA VS JASMIN MISHRA	BIBHU PRASAD MOHANTY VS	// JUDGE FAMILY COURT,BHUBANESWAR IA/0000065/2023
40	D-CMP/31209/2024 CMP/816/2024	SURENDRA NATH BISOI VS PRAFULLA KUMAR BISOI	SATYANARAYAN MOHAPATRA VS	// 2ND A.D.J.,BERHAMPUR(Ganjam) RFA/0000115/2022
41	D-CMP/31203/2024 CMP/817/2024	SURENDRA NATH BISOI VS PRAFULLA KUMAR BISOI	SATYANARAYAN MOHAPATRA VS	// 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE RFA/0000115/2022
42	D-CMP/31415/2024 CMP/818/2024	SNEHA AGARWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //
43	D-CONTC/30610/2024 CONTC/5723/2024	RATIKANTA TRIPATHY VS SANJAY SINGH, I.A.S	ADV. VS	// () //
44	D-CONTC/30839/2024 CONTC/5724/2024	RATIKANTA TRIPATHY VS SANJAY SINGH, I.A.S	ADV. VS	// () //
45	D-CONTC/30842/2024 CONTC/5725/2024	RATIKANTA TRIPATHY VS SANJAY SINGH, I.A.S	ADV VS	// () //

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46	D-CONTC/31166/2024 CONTC/5726/2024	TRINATH SAHOO VS ASWATHY S, IAS	ADV. VS	// 0 //
47	D-CONTC/31750/2024 CONTC/5727/2024	TAPAN NAIK VS SUDHANSHU SEKHAR MISHRA, I.P.S	ADV. VS	// 0 //
48	D-CONTC/31752/2024 CONTC/5728/2024	SANTOSH KUMAR MOHANTY VS G.V.V. SHARMA, I.A.S.	SANDHYARANI PANI VS	// 0 //
49	D-CONTC/30849/2024 CONTC/5729/2024	RATIKANTA TRIPATHY VS SANJAY SINGH, I.A.S.	ADV VS	// 0 //
50	D-CONTC/30856/2024 CONTC/5730/2024	AKSHYA KUMAR MAJHI VS ANU GARG, IAS	ADV VS	// 0 //
51	D-CONTC/31719/2024 CONTC/5731/2024	NIRANJAN DAS VS SUBASH CHANDRA BISWAL, B..E.O,BINJHARPUR	ADV. VS	// 0 //
52	D-CONTC/27199/2024 CONTC/5732/2024	SATYABHAMA SAHOO VS ASWATHY S., I.A.S.	ADV VS	// 0 //
53	D-CONTC/28866/2024 CONTC/5733/2024	BAIDHAR GIRI VS ASWATHY S, I.A.S.	ADV VS	// 0 //
54	D-CONTC/29457/2024 CONTC/5734/2024	JANANEE PANDA VS S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT.	ADV. VS	// 0 //
55	D-CONTC/27137/2024 CONTC/5735/2024	DHANURDHAR CHAMPATIRAY@D.D. CHAMPATIRAY VS RAJAT KUMAR BISWAL,B.M, INDIA BANK,MAIN BRANCH	A.SANGANERIA VS	// 0 //
56	D-CONTC/27577/2024 CONTC/5736/2024	MANJULATA MEHER VS RUDRAMOHAN NAYAK, O.A.S.	ADV. VS	// 0 //
57	D-CONTC/30265/2024	JAYA CHANDRA BHUYAN	ADV.	//

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	CONTC/5737/2024	VS ISHWAR CHANDRA NAYAK, SUB COLLECTOR, BARIPADA	VS	0 //
58	D-CONTC/30270/2024 CONTC/5738/2024	UMAKANTA BHUYAN VS ISHWAR CHANDRA NAYAK, SUB COLLECTOR, BARIPADA	ADV. VS	// 0 //
59	D-CONTC/30840/2024 CONTC/5739/2024	TAPATI DAS VS RAJANI JANI, (O.A.S)	ADV VS	// 0 //
60	D-CONTC/30860/2024 CONTC/5740/2024	MAHIRAJ NAIK@MAHIRAJ HARIJAN VS ANU GARG, IAS	ADV. VS	// 0 //
61	D-CONTC/31161/2024 CONTC/5741/2024	PRAMOD KUMAR KHUNTIA VS ANU GARG, DEVELOPMENT COMMNR. CUM ADDL. CHIEF SECY. W.R DEPT.	ADV. VS	// 0 //
62	D-CONTC/31653/2024 CONTC/5742/2024	GOLAK BIHARI NAYAK VS USHA PADHEE, IAS	ADV VS	// 0 //
63	D-CONTC/31768/2024 CONTC/5743/2024	SAROJ KUMAR DAS VS ANU GARG, I.A.S.	ADV. VS	// 0 //
64	D-CONTC/31192/2024 CONTC/5744/2024	PRANATI NAYAK VS ASWATHY S., IAS	ADV. VS	// 0 //
65	D-CONTC/31291/2024 CONTC/5745/2024	KAMALAKANTA BEHERA VS SIDDESHWAR BALIRAM BONDAR, IAS	ADV. VS	// 0 //
66	D-CONTC/31299/2024 CONTC/5746/2024	LOBHABATI PATEL VS ASWATHY S, IAS	ADV. VS	// 0 //
67	D-CONTC/31322/2024 CONTC/5747/2024	BHARATI DAS VS BISHNUPADA SETHI, IAS	ADV. VS	// 0 //
68	D-CONTC/31769/2024 CONTC/5748/2024	DEBABRATA NAIK VS	ADV. VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/31776/2024 CONTC/5749/2024	ANU GARG, I.A.S. BIDYADHAR PRADHAN VS ARAVIND AGRAWAL, I.A.S	ADV. VS	// // ()
70	D-CRLMC/20033/2024 CRLMC/2798/2024	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE SADAR /9 /2010 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000165/2010
71	D-CRLMC/20650/2024 CRLMC/2799/2024	DEBENDRA KAIBARTA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KOKSARA /261 /2023 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000272/2023
72	D-CRLMC/22286/2024 CRLMC/2800/2024	RESHAP@RESHAB SAMAL VS STATE OF ODISHA	P.ANUP DASH VS	BALICHANDRAPUR /325 /2021 J.M.F.C.,CHANDIKHOLE(Jajapur) ICC/0000208/2022
73	D-CRLMC/22032/2024 CRLMC/2801/2024	SURYA JYOTI DASH VS STATE OF ODISHA	SANKET KANUNGO VS	MAHILA P.S. BUXIBAZAR /115 /2023 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000193/2023
74	D-CRLMC/22069/2024 CRLMC/2802/2024	SARASWATI SASMAL VS STATE OF ODISHA	S.S.RAY (2) VS	DHARAKOT PS /14 /2023 J.M.F.C.,ASKA(Ganjam) GR/0000064/2023
75	D-CRLMC/22150/2024 CRLMC/2803/2024	NIRANJAN SETHY@NIRANJAN SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 ADHOC ADDL.DIST. AND SESSIONS JU Spl/0000103/2021
76	D-CRLMC/22228/2024 CRLMC/2804/2024	PINTU RAY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	MAHILA PS,SEC-3,ROURKELA /2 /2023 S.D.J.M.,PANPOSH(Sundargarh) GR/0000190/2023
77	D-CRLMC/21833/2024 CRLMC/2805/2024	AMITAB PARHI VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	PATNAGARH /317 /2023 SPL.JUDGE PATNAGARH(Balangir) Spl/0000044/2023
78	D-CRLMC/22278/2024 CRLMC/2806/2024	SURENDRA KUMAR MISHRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR ICC/0000112/2019
79	D-CRLMC/21404/2024 CRLMC/2807/2024	KRUSHNA SAHU VS STATE OF ODISHA	ABHILASH MISHRA VS	DUNGURIPALI /69 /2017 ASST. SESSIONS JUEGE,SONEPUR(Sone SC/0000021/2018

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80	D-CRLMC/21829/2024 CRLMC/2808/2024	SUNIL@SUNEEL KUMAR GURU VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	PADMAPUR /33 /2014 J.M.F.C.,PADAMPUR(Rayagada) GR/0000159/2014
81	D-CRLMC/22275/2024 CRLMC/2809/2024	DURBASHA KANHAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	BANIGOCHA /1 /2014 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000004/2014
82	D-CRLREV/19931/2024 CRLREV/365/2024	BIBEK SAHANI VS STATE OF ODISHA	BIKRAM KESHARI SAHOO VS	MAHILA PS,SEC-3,ROURKELA /33 /2009 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000310/2013
83	D-CRLREV/18220/2024 CRLREV/366/2024	SURYAMANI BISWAL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /290 /2022 ADDL.SESIONS JUDGE,KAMAKHYAN. CT/0000227/2022
84	D-ELPET/31434/2024 ELPET/13/2024	BABITA MALLICK VS PRAMILA MALLIK	BIBEKANANDA BHUYAN VS	// () //
85	D-ELPET/30374/2024 ELPET/14/2024	RADHESHYAM YADAV VS SARADA PRASAD NAYAK	KALINGA KESHARI MOHAPATRA VS	// () //
86	D-ELPET/30372/2024 ELPET/15/2024	DEBESH ACHARYA VS ASHWINI KUMAR SARANGI	BIDYADHAR MISHRA VS	// () //
87	D-ELPET/30915/2024 ELPET/16/2024	SARMISTHA SETHI VS RABINDRA NARAYAN BEHERA	SURYANSHI SRIVASTAVA VS	// () //
88	D-ELPET/29862/2024 ELPET/17/2024	SHANKAR ORAM VS ROHIT JOSEPH TIRKEY	SUBASH MOHAPATRA VS	// () //
89	D-ELPET/30917/2024 ELPET/18/2024	ASHOK CHANDRA PANDA VS BABU SINGH	SURYANSHI SRIVASTAVA VS	// () //
90	D-ELPET/30912/2024 ELPET/19/2024	MANOJ KUMAR PANDA VS K. ANIL KUMAR	SURYANSHI SRIVASTAVA VS	// () //
91	D-ELPET/30914/2024	SAROJ KUMAR MEHER	SURYANSHI SRIVASTAVA	//

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	ELPET/20/2024	VS KANAK VARDHAN SINGH DEO	VS	() //
92	D-ELPET/30373/2024 ELPET/21/2024	SAMARENDRA MISHRA VS KALIKESH NARAYAN SINGH DEO	GOPAL AGARWAL VS	// ()
93	D-ELPET/30911/2024 ELPET/22/2024	BISHNUBRATA ROUSTRAY VS ASHOK KUMAR DAS	BIDYADHAR MISHRA VS	// ()
94	D-ELPET/31207/2024 ELPET/23/2024	LALIT KUMAR BEHERA VS DHRUBA CHARAN SAHU	SUBASH MOHAPATRA VS	// ()
95	D-FAO/31856/2024 FAO/339/2024	THE LEGAL MANAGER,M/S.NEW INDIA ASSURANCE CO. LTD. VS GOLAP BEHERA	GOPAL CHANDRA SAMANTARAY VS	// COMNR FOR EMPLOYEES COMPENSAT EC/0000071/2020
96	D-FAO/31919/2024 FAO/340/2024	D.M., M/S. NEW INDIA ASSURANCE COMPANY LTD., CUTTACK VS TRILOCHAN BISWAL	SAUMENDRA KUMAR GHOSE VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000231/2021
97	D-FAO/32175/2024 FAO/341/2024	BASIRAN BIBI VS NILAMBAR BARAL	DARPAHARI DHAL VS	// DISTRICT & SESSIONS JUDGE,CUTTACK IA/0000001/2023
98	D-MACA/31394/2024 MACA/722/2024	MAMATA NAYAK VS BIJAYA CHANDRA DAS	KALPATARU PANIGRAHI VS	// III MACT,BHANJANAGAR(Ganjam) Mac/0000201/2015
99	D-MACA/30956/2024 MACA/723/2024	BABAJI CHARAN ROUT VS SANATAN MALLICK	KAPILA CHARAN NAYAK VS	// 1st MACT, KENDRAPARA(Kendrapara) Mac/0000048/2020
100	D-MACA/31022/2024 MACA/724/2024	CHAITANYA MOHANTY VS SRI AURANBINDA ASHRAM TRUST,JAGATSINGHPUR	KAPILA CHARAN NAYAK VS	// II MACT,CUTTACK(Cuttack) MISCA/0000047/2017
101	D-MACA/31024/2024 MACA/725/2024	SUNIL MOHANTY VS SRI AURABINDA ASHRAM TRUST, JAGATSINGHPUR	KAPILA CHARAN NAYAK VS	// II MACT,CUTTACK(Cuttack) MISCA/0000048/2017
102	D-MACA/29757/2024 MACA/726/2024	D.M, ORIENTAL INSURANCE CO. L.T.D. VS	RIMJHIMBALA PATI VS	// A.D.J.,DHENKANAL(Dhenkanal)

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103	D-MACA/29903/2024 MACA/727/2024	ROHIT KUMAR SAHOO RENUBALA PARIDA VS NIRANJAN BARIK	PRADEEP KUMAR MISHRA VS	Mac/0000172/2017 // 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur)
104	D-MACA/29967/2024 MACA/728/2024	NATIONAL INSURANCE CO. LT.D. VS LALITA SANDH	BIJOY DASMOHAPATRA VS	Mac/0000038/2023 // I M.A.C.T., BALANGIR(Balangir)
105	D-MACA/30508/2024 MACA/729/2024	MOHAMMAD RAFIULLAH VS UPENDRA TIWARI	KIRTAN DANG VS	Mac/0000026/2018 // 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur)
106	D-MACA/30627/2024 MACA/730/2024	LEGAL MANAGER, M/S. LIBERTY GENERAL INSURANCE CO.LTD. VS BIBHUTI PRASAD SAMANTARAY	ADAM ALI KHAN VS	Mac/0000057/2021 // 1ST MACT, JAGATSINGHPUR(Jagatsinghpur)
107	D-MACA/30694/2024 MACA/731/2024	MANOJ KUMBHAR VS BIKASH CHANDRA BARIK	PRADEEP KUMAR MISHRA VS	Mac/0000103/2019 // 1ST MACT, DEOGARH(Debagarh)
108	D-MACA/31345/2024 MACA/732/2024	DIVISIONAL MANAGER,M/S.NEW INDIA ASSURANCE CO. LTD.,CUTTACK VS MUTUKA BHABANI	GOPAL CHANDRA SAMANTARAY VS	Mac/0000095/2022 // A.D.J. SALIPUR(Cuttack)
109	D-MACA/26132/2024 MACA/733/2024	M/S. RELIANCE GENERAL INSURANCE CO.LTD. VS GOPINATH MOHANTY	SUBRAT SATPATHY VS	Mac/0000010/2022 // II MACT,CUTTACK(Cuttack)
110	D-MACA/26134/2024 MACA/734/2024	BAIJANTI SANDHA VS BKD INFRASTRUCTURE PVT. LTD., SAMBALPUR	SUSHANTA KUMAR JOSHI VS	MISCA/0001037/2013 // 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur)
111	D-OTAPL/30385/2024 OTAPL/29/2024	COMMISSIONER OF CUSTOMS,(PREVENTIVE),BHUBANESWAR VS M/S. PRADEEP PHOSPHATES LIMITED,BHUBANESWAR	TUSHAR KANTI SATAPATHY,SR.S.C VS	Mac/0000065/2015 // ()
112	D-OTAPL/30449/2024 OTAPL/30/2024	COMMISSIONER OF CUSTOMS(PREVENTIVE) VS M/S.PARADEEP PHOSPHATES LTD.	TUSHAR KANTI SATAPATHY,SR.ST. COUNSEL,GST VS	// // ()
113	D-RSA/28752/2024 RSA/251/2024	ASIT KUMAR DASH VS M/S. ADINATH REAL ESTATES (P) LTD.	HRUDANANDA MOHAPATRA VS	// // DISTRICT & SESSIONS JUDGE,PURI(Puri)

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114	D-RSA/25839/2024 RSA/252/2024	YOGESH RANJAN GUPTA VS SHREE JAGANNATH MAHAPRABHU,BIJE PURI	S.S.RAO VS	// DISTRICT & SESIONS JUDGE,BHUBANE RFA/0000014/2021
115	D-RSA/25832/2024 RSA/253/2024	MANISH GUPTA@MANISH KUMAR GUPTA VS SHREE JAGANNATH MAHAPRABHU ,PURI	S.S.RAO(SR.ADV.) VS	// DISTRICT & SESIONS JUDGE,BHUBANE RFA/0000015/2021
116	D-RSA/25829/2024 RSA/254/2024	ASHISH KUMAR GUPTA VS SREE JAGANNATH MAHAPRABHU,BIJE PURI	S.S.RAO VS	// DISTRICT & SESIONS JUDGE,BHUBANE RFA/0000013/2021
117	D-RSA/30172/2024 RSA/255/2024	GAURI SETHI VS EPARI PRATIBHA	KRISHNA CHANDRA SAHU VS	// 3RD ADJ BHUBANESWAR(Khordha) RFA/0000013/2016
118	D-RSA/30521/2024 RSA/256/2024	SUBORNO@SUBARNA HARIJAN VS RAGHUNATH HARIJAN	AMIT PRASAD BOSE VS	// DISTRICT & SESIONS JUDGE,JEYPORE RFA/0000015/2023
119	D-RSA/30675/2024 RSA/257/2024	NANDAKISHORE DAS VS GOURANGA BAL	ANAM CHARAN PANDA VS	// A.D.J.,BHADRAK(Bhadrak) RFA/0000019/1998
120	D-RSA/31456/2024 RSA/258/2024	MEHERUNISSA VS JAGAMANI KALARI	SUBHADUTTA ROURAY VS	// DIST.AND SESSIONS JUDGE,BARGARH RFA/0000069/2022
121	D-RSA/31512/2024 RSA/259/2024	SATYENDRA SINGH@SATYENDRA KUMAR SINGH VS PRAFULLA KUMAR SAHOO	AJAYA KUMAR NANDA VS	// DISTRICT & SESSIONS JUDGE,SUNDER RFA/0000017/2023
122	D-RSA/31817/2024 RSA/260/2024	DAMODAR NAIK VS KHEDA PATRA	JYOTI RANJAN DEO VS	// A.D.J.,SONEPUR(Sonepur) RFA/0000010/2022
123	D-TRP(C)/31953/2024 TRP(C)/202/2024	SILPA BISOYI VS PRADIP KUMAR SWAIN	DIPTI RANJAN BHOKTA VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000140/2024
124	D-WA/30843/2024 WA/2032/2024	STATE OF ODISHA VS GUNAMANI KAR	PRADEEP KUMAR ROUT,A.G.A VS	// () //
125	D-WA/30844/2024	STATE OF ODISHA	PRADEEP KUAR ROUT(AGA)	//

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	WA/2033/2024	VS	VS	0
		DHARANIDHAR SAMAL		//
126	D-WA/31095/2024	STATE OF ODISHA	MALAYA KETAN BALABANTARAY,A.G.A	//
	WA/2034/2024	VS	VS	0
		KANHU CHARAN RATH		//
127	D-WA/31098/2024	STATE OF ODISHA	MALAYA KETAN BALABANTARAY,A.G.A	//
	WA/2035/2024	VS	VS	0
		PRADIP KUMAR RATHA		//
128	D-WA/31184/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	//
	WA/2036/2024	VS	VS	0
		UMA SAHOO		//
129	D-WA/31248/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA(AGA)	//
	WA/2037/2024	VS	VS	0
		HARIPADA CHAND		//
130	D-WA/31249/2024	STATE OF ODISHA	SAILAZA NANDAN DAS (A.S.C)	//
	WA/2038/2024	VS	VS	0
		LALIT MOHAN RANA @LALITA MOHANA RANA		//
131	D-WA/31257/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	//
	WA/2039/2024	VS	VS	0
		GANGADHAR TRIPATHY		//
132	D-WA/29980/2024	BIJAY KUMAR SETHY	DURGA PRASAD JENA	//
	WA/2040/2024	VS	VS	0
		THASILDAR MARSHAGHAI		//
133	D-WA/31258/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	//
	WA/2041/2024	VS	VS	0
		GOURA CHANDRA MOHANTA		//
134	D-WA/31260/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	//
	WA/2042/2024	VS	VS	0
		RITANJALI GIRI @ PAUL		//
135	D-WA/31265/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	//
	WA/2043/2024	VS	VS	0
		HAREKRUSHNA BARIK		//
136	D-WA/31267/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A	//
	WA/2044/2024	VS	VS	0

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137	D-WP(C)/31652/2024 WP(C)/17924/2024	SUKUMAR GIRI SAILENDRA NARAYAN PRADHAN VS STATE OF ODISHA	NIRANJAN NAYAK VS	// // 0 //
138	D-WP(C)/31619/2024 WP(C)/17925/2024	BIRANCHI NARAYAN MALLICK VS STATE OF ODISHA	RAMAKANTA PANDA VS	// 0 //
139	D-WP(C)/31680/2024 WP(C)/17926/2024	RAMESH CHANDRA MALLICK VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
140	D-WP(C)/31577/2024 WP(C)/17927/2024	PADMALAYA SCHOOL OF NURSING, NABARANGPUR VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
141	D-WP(C)/30484/2024 WP(C)/17928/2024	DRAUPADI SEJPADA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
142	D-WP(C)/31684/2024 WP(C)/17929/2024	SIEMS COLLEGE OF NURSING, BHADRAK VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
143	D-WP(C)/31622/2024 WP(C)/17930/2024	BISWASWAR PATTNAIK VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
144	D-WP(C)/30485/2024 WP(C)/17931/2024	PRAHALLAD KUMAR GOCHHAIT VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
145	D-WP(C)/31578/2024 WP(C)/17932/2024	KALAM COLLEGE OF NURSING, GANJAM VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
146	D-WP(C)/31687/2024 WP(C)/17933/2024	BIJAY KUMAR SAMAL VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
147	D-WP(C)/30487/2024 WP(C)/17934/2024	RAMESH CHANDRA ROUL VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //

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148	D-WP(C)/31579/2024 WP(C)/17935/2024	SAKUNTALA DASH CHOUDHURY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
149	D-WP(C)/31731/2024 WP(C)/17936/2024	JAYANTA KUMAR JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
150	D-WP(C)/31035/2024 WP(C)/17937/2024	SIS LTD, BBSR (SECURITY AND INTELLIGENCE SERVICE INDIA LTD.) VS STATE BANK OF INDIA, BBSR	SAMARENDRA KUMAR MOHANTY VS	// 0 //
151	D-WP(C)/31587/2024 WP(C)/17938/2024	ANATHA NAYAK @ NAIK VS STATE OF ODISHA	SANAT KUMAR DAS VS	// 0 //
152	D-WP(C)/31626/2024 WP(C)/17939/2024	GOVINDA CHANDRA DAS VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
153	D-WP(C)/31603/2024 WP(C)/17940/2024	BIRENDRA KUMAR BEURA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
154	D-WP(C)/31629/2024 WP(C)/17941/2024	BASUDEV TUDU VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
155	D-WP(C)/32247/2024 WP(C)/17942/2024	SOCIETY FOR ENVIRONMENT PROMOTION AND HUMAN RESOURCE DEVELOPMENT VS STATE OF ODISHA	SOUPIKA MISHRA VS	// 0 //
156	D-WP(C)/31638/2024 WP(C)/17943/2024	BHASKAR CHANDRA MAHANTY @ BHASKAR MAHANTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
157	D-WP(C)/32221/2024 WP(C)/17944/2024	MADAL LAL AGARWAL @ CHAPPADIA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
158	D-WP(C)/31609/2024 WP(C)/17945/2024	KRUSHNA CHANDRA BARIK VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
159	D-WP(C)/31640/2024	HARIHAR BISWAL	PRAVASH CHANDRA JENA	//

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	WP(C)/17946/2024	VS COLLECTOR, BALASORE	VS	0 //
160	D-WP(C)/31252/2024 WP(C)/17947/2024	M/S PRATAP KUMAR DHIR, JAJPUR VS UNION OF INDIA	KAJAL SAHOO VS	// 0 //
161	D-WP(C)/31837/2024 WP(C)/17948/2024	ATC TELECOM INFRASTRUCTURE PVT. LTD. VS THE DIRECTOR GENERAL, PRASAR BHARTI (AIR RESOURCES), AKASH BHAWAN, NEW DELHI	SAMARENDRA KUMAR MOHANTY VS	// 0 //
162	D-WP(C)/31649/2024 WP(C)/17949/2024	SANJAY PRASAD SAMANTARAY VS THE MEMBER BOARD OF REVENUE ODISHA, CUTTACK	SUKUMAR PANDA VS	// 0 //
163	D-WP(C)/31830/2024 WP(C)/17950/2024	KHURDA SCHOOL OF NURSING, KHURDA VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
164	D-WP(C)/32049/2024 WP(C)/17951/2024	M/S. TATA STEEL LTD, KEONJHAR VS STATE OF ODISHA	ADITYA MISHRA VS	// 0 //
165	D-WP(C)/31618/2024 WP(C)/17952/2024	ABHIMANYU KUMBHAR VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
166	D-WP(C)/31531/2024 WP(C)/17953/2024	PRAMILA MISHRA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
167	D-WP(C)/31681/2024 WP(C)/17954/2024	KUMARI ARMITA NAYAK VS STATE OF ODISHA	BISWAJIT MOHANTY VS	// 0 //
168	D-WP(C)/31576/2024 WP(C)/17955/2024	SAI NURSING COLLEGE, BALASORE VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
169	D-WP(C)/29781/2024 WP(C)/17956/2024	MANJULA NANDA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
170	D-WP(C)/31695/2024 WP(C)/17957/2024	PRASANNA KUMAR BHOI VS	AJIT KUMAR MOHANTY VS	// 0

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171	D-WP(C)/30505/2024 WP(C)/17958/2024	STATE OF ODISHA MADAN MOHAN PARIDA VS	NIHAL RATH VS	// // ()
172	D-WP(C)/31808/2024 WP(C)/17959/2024	STATE OF ODISHA AJAYA KUMAR GADANAYAK VS	SIBANARAYAN BISWAL VS	// // ()
173	D-WP(C)/30605/2024 WP(C)/17960/2024	STATE OF ODISHA MANAS RANJAN DASH VS	SAMEER KUMAR DAS VS	// // ()
174	D-WP(C)/31377/2024 WP(C)/17961/2024	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD,BBSR FUTURE COLLEGE OF NURSING, BALASORE VS	SOHAN MISHRA VS	// // ()
175	D-WP(C)/31378/2024 WP(C)/17962/2024	STATE OF ODISHA IRMA INSTITUTE OF MEDICAL SCIENCES, KALAHANDI VS	SOHAN MISHRA VS	// // ()
176	D-WP(C)/30616/2024 WP(C)/17963/2024	STATE OF ODISHA SOUMYARANJAN MOHARANA VS	SAMEER KUMAR DAS VS	// // ()
177	D-WP(C)/31657/2024 WP(C)/17964/2024	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD. (TPCODL),BBSR ARNAPURNA SUNDARAY VS	SANJAY KUMAR SAMANTARAY VS	// // ()
178	D-WP(C)/31019/2024 WP(C)/17965/2024	STATE OF ODISHA MADHUSMITA DAS VS	TAPAN KUMAR KAMILA VS	// // ()
179	D-WP(C)/31665/2024 WP(C)/17966/2024	STATE OF ODISHA SUNIL KUMAR BEHERA VS	DEBASIS TRIPATHY VS	// // ()
180	D-WP(C)/32209/2024 WP(C)/17967/2024	STATE OF ODISHA TANKADHAR MOHAPATRA VS	JYOTI PATNAIK VS	// // ()
181	D-WP(C)/31868/2024 WP(C)/17968/2024	STATE OF ODISHA DR.LACHHAMAN BAG VS	DR. BINODA KUMAR MISHRA VS	// // ()
		STATE OF ODISHA		//

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182	D-WP(C)/32123/2024 WP(C)/17969/2024	SANJU PATEL VS UTKAL GRAMEEN BANK, SAMBALPUR	MANAS RANJAN BEHERA VS	// 0 //
183	D-WP(C)/31674/2024 WP(C)/17970/2024	MOTILAL BANCHHOR VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
184	D-WP(C)/31717/2024 WP(C)/17971/2024	JAYA KUMAR BISHOYI VS STATE OF ODISHA	PRAHALLAD SAHU VS	// 0 //
185	D-WP(C)/32134/2024 WP(C)/17972/2024	PRADYUMNA KUMAR BISWAL VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //
186	D-WP(C)/32102/2024 WP(C)/17973/2024	SARAT CHANDRA PANDA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
187	D-WP(C)/31675/2024 WP(C)/17974/2024	SNEHASISH RAY VS TAHASILDAR, BBSR	JASHOBANTA DASH VS	// 0 //
188	D-WP(C)/31395/2024 WP(C)/17975/2024	SASMITA PRATAP SINGH VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
189	D-WP(C)/32140/2024 WP(C)/17976/2024	SUDHANSHU SEKHAR THAKUR VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
190	D-WP(C)/31713/2024 WP(C)/17977/2024	PRASANA KUMAR MAHAPATRA VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
191	D-WP(C)/31602/2024 WP(C)/17978/2024	KAILASH CHANDRA PANDA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
192	D-WP(C)/31732/2024 WP(C)/17979/2024	HEMANTA KUMAR JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
193	D-WP(C)/31715/2024	RAMA CHANDRA DAS	PRADIPTA KUMAR PATTANAYAK	//

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	WP(C)/17980/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/31632/2024 WP(C)/17981/2024	SANJUKTA KUMARI PANDA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
195	D-WP(C)/31718/2024 WP(C)/17982/2024	JAGANNATH DAS VS R.T.O., JAJPUR	DILLIP KUMAR SAHOO VS	// 0 //
196	D-WP(C)/31435/2024 WP(C)/17983/2024	REBATI NAIK VS THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., SAMBALPUR	PRASANNA KUMAR MISHRA VS	// 0 //
197	D-WP(C)/31829/2024 WP(C)/17984/2024	SANI NAIK VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //
198	D-WP(C)/31569/2024 WP(C)/17985/2024	ROURKELA INSTITUTE OF NURSING,SUNDARGARH VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
199	D-WP(C)/32279/2024 WP(C)/17986/2024	SEBAK BAG VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
200	D-WP(C)/30006/2024 WP(C)/17987/2024	JAGABANDHU TRIPATHY VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
201	D-WP(C)/30630/2024 WP(C)/17988/2024	AKSHYA KUMAR BHAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
202	D-WP(C)/31833/2024 WP(C)/17989/2024	DIVYAJYOTI BAIDIKA SEVA SANSTHANA, GANJAM VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //
203	D-WP(C)/31287/2024 WP(C)/17990/2024	SUSANTA KUMAR MOHARANA VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
204	D-WP(C)/31733/2024 WP(C)/17991/2024	MINAMANI MALLIK VS	MANAS PATI VS	// 0

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205	D-WP(C)/32271/2024 WP(C)/17992/2024	SECY. TO GOVT.,SCHOOL AND MASS EDUCATION DEPT., BBSR DR.ASHOK KUMAR SAHOO VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// // 0 //
206	D-WP(C)/31730/2024 WP(C)/17993/2024	ABADHUTA CHAMAR ALIAS ABADHUTA ROHIDAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
207	D-WP(C)/31596/2024 WP(C)/17994/2024	SYNERGY COLLEGE OF NURSING ,DHENKANAL VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
208	D-WP(C)/31389/2024 WP(C)/17995/2024	BIRANCHI KUMAR DWIVEDY VS STATE OF ODISHA	RAJAKISHORE SAHOO VS	// 0 //
209	D-WP(C)/31811/2024 WP(C)/17996/2024	SUBHASHMITA NATH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
210	D-WP(C)/30767/2024 WP(C)/17997/2024	G.NALINI REDDY VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
211	D-WP(C)/30524/2024 WP(C)/17998/2024	MOTHER TERESA SCHOOL OF NURSINGH, JAJPUR VS THE PRINCIPAL SECY. TO GOVT. H AND FW DEPT. BBSR	GOPAL PRASAD JENA VS	// 0 //
212	D-WP(C)/30749/2024 WP(C)/17999/2024	CH. SANTA KUMARI VS STATE OF ORISSA	JYOTIRMAYA SAHOO VS	// 0 //
213	D-WP(C)/32260/2024 WP(C)/18000/2024	FRANKLIN INSTITUTE OF MEDICAL SCIENCE, PURI VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
214	D-WP(C)/30974/2024 WP(C)/18001/2024	PRASANNA KUMAR MAJHI VS STATE OF ODISHA	SRIKANTA KUAMR NATH VS	// 0 //
215	D-WP(C)/31283/2024 WP(C)/18002/2024	SAIRAM APAT VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //

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216	D-WP(C)/32261/2024 WP(C)/18003/2024	FRANKLIN INSTITUTE OF MEDICAL SCIENCE, PURI VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
217	D-WP(C)/31159/2024 WP(C)/18004/2024	SAMAR BALAV PANIGHAHI VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	// 0 //
218	D-WP(C)/30901/2024 WP(C)/18005/2024	KARUNASINDHU SAHU VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
219	D-WP(C)/31756/2024 WP(C)/18006/2024	SUDARSAN PUTHAL VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
220	D-WP(C)/31289/2024 WP(C)/18007/2024	ANJU DEVI VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
221	D-WP(C)/31009/2024 WP(C)/18008/2024	GANDHI NAIK VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
222	D-WP(C)/31381/2024 WP(C)/18009/2024	IRMA INSTITUTE OF MEDICAL SCIENCES, KALAHANDI VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
223	D-WP(C)/31316/2024 WP(C)/18010/2024	SURYAKANT JENA VS UNION OF INDIA	PRASANTA KUMAR SATAPATHY VS	// 0 //
224	D-WP(C)/31013/2024 WP(C)/18011/2024	PURUSOTAM MAHAKUR VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
225	D-WP(C)/31606/2024 WP(C)/18012/2024	SHARATH NAG RAHULA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
226	D-WP(C)/31285/2024 WP(C)/18013/2024	MIRA DEBI SINGH VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
227	D-WP(C)/31584/2024	SUNANDA BHAISAL	SHASHI BHUSAN JENA	//

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	WP(C)/18014/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/31758/2024 WP(C)/18015/2024	RABIN CHANDRA SAHU VS STATE OF ODISHA	SUBHENDU KUMAR DAS VS	// 0 //
229	D-WP(C)/31363/2024 WP(C)/18016/2024	SUBHASHREE RAY VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
230	D-WP(C)/31762/2024 WP(C)/18017/2024	MAHENDRA KUMAR SHASINI@SASINI VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
231	D-WP(C)/30742/2024 WP(C)/18018/2024	SANJEETA MUND VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
232	D-WP(C)/29974/2024 WP(C)/18019/2024	TURAM PURTY VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
233	D-WP(C)/31763/2024 WP(C)/18020/2024	AKSHYA KUMAR MAHARANA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
234	D-WP(C)/31815/2024 WP(C)/18021/2024	SATYABANDHU DAS VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
235	D-WP(C)/32182/2024 WP(C)/18022/2024	PARADEEP TRUCK OWNERS ASSOCIATION , JAGATSINGHPUR VS ADDL DIST.MAGISTRATE JAGATSINGHPUR	SUMITRA MOHANTY VS	// 0 //
236	D-WP(C)/30625/2024 WP(C)/18023/2024	M/S. RAJIB KUMAR AICH, BALASORE VS THE CT AND GST OFFICER, BALASORE	BHABANI PRASAD MOHANTY VS	// 0 //
237	D-WP(C)/31364/2024 WP(C)/18024/2024	AMBIKA DAS VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
238	D-WP(C)/31288/2024 WP(C)/18025/2024	SAGAR KUMAR BEHERA VS	ARUN KUMAR PATRA VS	// 0

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239	D-WP(C)/31658/2024 WP(C)/18026/2024	STATE OF ODISHA EAST END TECHNOLOGIES PVT. LTD. VS UNION OF INDIA	JAGAMOHAN PATTANAIAK VS	// // ()
240	D-WP(C)/30775/2024 WP(C)/18027/2024	GOUTAM KUMAR BRAHMA VS STATE OF ODISHA	MD. GOLAM MADANI VS	// ()
241	D-WP(C)/31765/2024 WP(C)/18028/2024	SUKALAL GIRI VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// ()
242	D-WP(C)/31823/2024 WP(C)/18029/2024	BAIDHAR BEHERA VS BASANTI SINGH	AMIYA KUMAR MOHANTY VS	// ()
243	D-WP(C)/31848/2024 WP(C)/18030/2024	DEBENDRA MALLICK VS COLLECTOR, BHADRAK	GYANENDRA CHANDRA SWAIN VS	// ()
244	D-WP(C)/31570/2024 WP(C)/18031/2024	MAHESWARI GNM TRAINING SCHOOL, BARGARH VS STATE OF ORISSA	GYANA RANJAN SETHI VS	// ()
245	D-WP(C)/30779/2024 WP(C)/18032/2024	JAGANNATH BEHERA VS STATE OF ODISHA	MD. GOLAM MADANI VS	// ()
246	D-WP(C)/31475/2024 WP(C)/18033/2024	ARJUN MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// ()
247	D-WP(C)/32387/2024 WP(C)/18034/2024	BANTIRAJ SETHI VS UNION OF INDIA	SAGARIKA SAHOO VS	// ()
248	D-ABLAPL/21712/2024 ABLAPL/7969/2024	BISWAJIT SANDHA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /266 /2024 ()
249	D-ABLAPL/21548/2024 ABLAPL/7970/2024	MUSTAFA KHAN VS STATE OF ODISHA	SATYABRATA DASH VS	// BALICHANDRAPUR /385 /2024 ()

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250	D-ABLAPL/21577/2024 ABLAPL/7971/2024	RAJESH KUMAR SAHOO VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	SARANAKUL /141 /2024 () //
251	D-ABLAPL/21599/2024 ABLAPL/7972/2024	CHANDAN PRUSTY @ CHANDAN KUMAR PRUSTY VS STATE OF ODISHA	ASHOK JENA VS	NIHALPRASAD /123 /2024 () //
252	D-ABLAPL/21610/2024 ABLAPL/7973/2024	DAITARI PRADHAN VS STATE OF ODISHA(VIG.)	DIBYAJYOTI SAHOO VS	VIGILANCE PS (BERHAMPUR) /25 /2014 () //
253	D-ABLAPL/21613/2024 ABLAPL/7974/2024	CHITTARANJAN BEHERA @ OKILA BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TURUMUNGA /220 /2024 () //
254	D-ABLAPL/21614/2024 ABLAPL/7975/2024	DAITARI PRADHAN VS STATE OF ODISHA(VIG.)	DIBYAJYOTI SAHOO VS	VIGILANCE PS (BERHAMPUR) /24 /2014 () //
255	D-ABLAPL/21633/2024 ABLAPL/7976/2024	JITENDRA PANDA @ JITENDRA KUMAR PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KISSANNAGAR PS /200 /2024 () //
256	D-ABLAPL/21660/2024 ABLAPL/7977/2024	BHASKAR CHANDRA PRADHAN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	BHADRAK RURAL /318 /2024 () //
257	D-ABLAPL/22017/2024 ABLAPL/7978/2024	BISHNU PRASAD JENA VS STATE OF ODISHA	BIJAY JENA VS	/ /0 () //
258	D-ABLAPL/21668/2024 ABLAPL/7979/2024	PURNA CHANDRA SETHI VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	KUNDHEIGOLA /5 /2024 () //
259	D-ABLAPL/21672/2024 ABLAPL/7980/2024	NARESH NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BIKRAMPUR FCI /162 /2024 () //
260	D-ABLAPL/21965/2024 ABLAPL/7981/2024	AKHAYA KUMAR MAHARATHA VS STATE OF ODISHA	SUDHANSU PRASAD MAHAPATRA VS	BALIAPANDA /122 /2024 () //
261	D-ABLAPL/21679/2024	HEMANTA KUMAR DASH @ GULU	DEBIDUTTA MOHAPATRA	DHAULI PS /166 /2024

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	ABLAPL/7982/2024	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/21696/2024 ABLAPL/7983/2024	DEBASISA GHADAI @ PAPU GHADAI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /456 /2023 () //
263	D-ABLAPL/21743/2024 ABLAPL/7984/2024	AKHAYA KUMAR NAYAK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	DHARMASALA /541 /2024 () //
264	D-ABLAPL/21721/2024 ABLAPL/7985/2024	SHASHI KUMURA VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 S.D.J.M.,BIRAMAHAARAJPUR(Sonepur) 2(B)CC/000010/2024
265	D-ABLAPL/22145/2024 ABLAPL/7986/2024	ADITYA PRATAP SINGH VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /284 /2024 () //
266	D-ABLAPL/22229/2024 ABLAPL/7987/2024	MADHABANANDA PARIDA VS STATE OF ODISHA	SAMARESH PATTNAIK VS	ERASAMA /324 /2024 () //
267	D-ABLAPL/22321/2024 ABLAPL/7988/2024	SATYANARAYAN BARAL @ SATIA BARAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /181 /2024 () //
268	D-ABLAPL/22324/2024 ABLAPL/7989/2024	DILLIP KUMAR PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /185 /2024 () //
269	D-ABLAPL/22325/2024 ABLAPL/7990/2024	PRANABANDHU BINDHANI VS STATE OF ODISHA	LALITENDU BHUYAN VS	KEONJHAR TOWN /380 /2024 () //
270	D-ABLAPL/21720/2024 ABLAPL/7991/2024	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	AMITAV DAS VS	MARINE PS AT JAMBO /85 /2024 () //
271	D-ABLAPL/22327/2024 ABLAPL/7992/2024	T.AMAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /188 /2024 () //
272	D-ABLAPL/22330/2024 ABLAPL/7993/2024	GYANA RANJAN BEHERA @ GYANA VS	KULDEEP MOHANTY VS	Maitri Vihar PS /184 /2024 ()

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273	D-ABLAPL/21717/2024 ABLAPL/7994/2024	STATE OF ODISHA DEBASISH DAS @ KUMAR DEBASISH DAS VS STATE OF ODISHA	AMITAV DAS VS	// GHASIPURA /298 /2024 ()
274	D-ABLAPL/22332/2024 ABLAPL/7995/2024	STATE OF ODISHA PRATIK YADAV @ BADA BABU VS STATE OF ODISHA	ARIJEET MISHRA VS	// JHARSUGUDA /227 /2024 ()
275	D-ABLAPL/21714/2024 ABLAPL/7996/2024	STATE OF ODISHA KRISHNA DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// KHANTAPADA /151 /2024 ()
276	D-ABLAPL/22344/2024 ABLAPL/7997/2024	STATE OF ODISHA SURAT RANJAN DAS VS STATE OF ODISHA	SUBHENDU KUMAR DAS VS	// / /0 ()
277	D-ABLAPL/22345/2024 ABLAPL/7998/2024	STATE OF ODISHA SAMARJEET DAS VS STATE OF ODISHA	SUBHENDU KUMAR DAS VS	// / /0 ()
278	D-ABLAPL/21306/2024 ABLAPL/7999/2024	STATE OF ODISHA SHIBA SHANKAR SETHI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// DASPALLA /159 /2024 ()
279	D-ABLAPL/22346/2024 ABLAPL/8000/2024	STATE OF ODISHA NANDITA DAS VS STATE OF ODISHA	SUBHENDU KUMAR DAS VS	// / /0 ()
280	D-ABLAPL/22235/2024 ABLAPL/8001/2024	STATE OF ODISHA SUNIL VERMA VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// CHOUDWAR /368 /2024 ()
281	D-ABLAPL/21308/2024 ABLAPL/8002/2024	STATE OF ODISHA SANTOSH KUMAR SETHI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// DASPALLA /159 /2024 ()
282	D-ABLAPL/22268/2024 ABLAPL/8003/2024	STATE OF ODISHA DHANESWAR NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// KOMNA PS /147 /2024 ()
283	D-ABLAPL/22274/2024 ABLAPL/8004/2024	STATE OF ODISHA SUBRAT DAS VS STATE OF ODISHA	ABHISEK MOHANTY VS	// BASTA /88 /2024 ()

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284	D-ABLAPL/21354/2024 ABLAPL/8005/2024	SANDHYA BEHERA VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	CHANDANPUR /178 /2024 () //
285	D-ABLAPL/22279/2024 ABLAPL/8006/2024	BASANTA KUMAR MALIK @ BASANTA MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE CHUDAMANI /17 /2024 () //
286	D-ABLAPL/21356/2024 ABLAPL/8007/2024	NABAGHAN BEHERA @ LOVE VS STATE OF ODISHA	SASMITA SETHI VS	CHANDANPUR /178 /2024 () //
287	D-ABLAPL/22281/2024 ABLAPL/8008/2024	JITENDRA MAHABHOI @ JITU VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /512 /2024 () //
288	D-ABLAPL/22283/2024 ABLAPL/8009/2024	UGAM LAL JAT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAMBARI /133 /2024 () //
289	D-ABLAPL/21419/2024 ABLAPL/8010/2024	MURALIDHAR PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /5 /2008 () //
290	D-ABLAPL/22289/2024 ABLAPL/8011/2024	RAMAKANTA DASH VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	JAMANKIRA /15 /2024 () //
291	D-ABLAPL/21456/2024 ABLAPL/8012/2024	BANITA RANI SAMAL @ BANITARANI SAMAL VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	PATTAMUNDAI /161 /2024 () //
292	D-ABLAPL/22291/2024 ABLAPL/8013/2024	SONU DAS VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	LAXMISAGAR P.S. /370 /2024 () //
293	D-ABLAPL/22189/2024 ABLAPL/8014/2024	C. MATHAVAN VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	PARADEEP /177 /2024 () //